

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 301 OF 2016 &
IA NOS. 626 & 627 OF 2016**

Dated: 25th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Om Hydro Power Ltd.

.... Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Tarun Johri
Mr. Ankur Gupta

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1
Mr. Anand K. Ganesan for R-2

ORDER

As agreed by learned counsel for the parties, list this matter for
hearing on **5-12-2018**.

**(S.D. Dubey)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**